

**ANNEXURE – 8**

**Name of the corporate debtor: Aastha Buildhome Developers Private Limited**

**Date of commencement of CIRP: 09.12.2022**

**List of Creditors as on: 01.06.2023**

**List of Operational Creditors (Other than workmen and employees and Government dues)**

**Amount in Rs.**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% Of voting share in CoC					
1.	ANI International	07-01-23	461,453.00	1,44,884.00	Operational Debt	No	No	No	-	Nil	Nil	Nil	3,16,569.00	Explanation sought regarding claim amount
2.	M Gupta & Co.	03-01-23	330,279.00	0.00	Operational Debt	No	No	No	-	Nil	Nil	Nil	330,279.00	Explanation sought
3.	P G & Associates	29-03-2023	1,59,250.00	0.00	Operational Debt	No	No	No	-	Nil	Nil	Nil	1,59,250.00	The creditor filed claim beyond the prescribed time period as per Regulation 12(2) of CIRP Regulations, 2016
4.	Suresh Trading Co.	29-03-2023	8,14,540.00	0.00	Operational Debt	No	No	No	-	Nil	Nil	Nil	8,14,540.00	The creditor filed claim beyond the prescribed

														time period as per Regulation 12(2) of CIRP Regulations, 2016
5.	Smt. Rashmi Kuchhal Shri Arjun Kuchhal, Shri Kunal Kuchhal	20-05-23	3,18,36,000.00	0.00	Operational Debt	No	No	No	-	Nil	Nil	Nil	3,18,36,000.00	The creditor filed claim beyond the prescribed time period as per Regulation 12(2) of CIRP Regulations, 2016
6.	M/s Saharan Avas Vikas Private Limited	25-05-23	24,70,000.00	0.00	Operational Debt	No	No	No	-	Nil	Nil	Nil	24,70,000.00	The creditor filed claim beyond the prescribed time period as per Regulation 12(2) of CIRP Regulations, 2016
7.	M/s Saharan Avas Vikas Private Limited	25-05-23	1,57,50,000.00	0.00	Operational Debt	No	No	No	-	Nil	Nil	Nil	1,57,50,000.00	The creditor filed claim beyond the prescribed time period as per Regulation 12(2) of CIRP

														Regulations, 2016
	<b>TOTAL</b>		5,18,21,52 2.00	1,44,884.00										<b>5,16,76,638. 00</b>